

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

N O T I C E

No:- 17010

Dated:- 11/6/19

In pursuance of resolution of Hon'ble Committee for Lawyers Chambers in the High Court Premises, Srinagar dated 28.05.2019, it is hereby notified for the information of those Advocates who figure in the **Annexure-A** appended to the notice, that they shall deposit the outstanding of license fee **by or before 18.6.2019** failing which their allotment of chamber in the Lawyers Chamber Building High Court Srinagar, shall be deemed to be cancelled.

By order.

Srinagar
11.06.2019

Sd/-
Registrar Judicial.

Copy to:-

1. Registrar General High Court of J&K Srinagar for information.
2. Estates officer, High Court Srinagar for information. He is directed to get the notice displayed on all the notice boards in the High Court Building as well as in the Lawyers Chambers Building and all conspicuous places.
3. Incharge NIC for uploading the notice on the official website of J&K High Court.


Registrar Judicial.

List of the Advocates who are defaulters from the beginning

Annexure-A.

S.NO.	NAME OF THE ADVOCATE	CHAMBER NO.	OUTSTANDING UPTO Apr 19
1.	AJAZ AHMAD BHAT	78	8000
2.	ABDUL AHAD THAKUR	64	8800
3.	ISHFAQ MUZAMMIL NEHVI	92	8800
4.	HARDEV SINGH OBEROI	14	7400
5.	MOHAMMAD RAISUD DIN GANIE	43	7400
6.	ABDUL MAJEED DAR	47	7600
7.	HASHIM HUSSAIN	47	8000
8.	ALAUDIN GANIE	48	7400
9.	FIRDOUS AHMAD MIR	48	7400
10.	ABDUL MAJEED DAR	47	7600
11.	BASHIR AHMAD DAR	58	7400
12.	NAZIR AHMAD MALIK	58	7400
13.	GHULAM JEELANI BALA	59	8800
14.	GULBADIN AHMAD MIR	68	8000
15.	MOHAMMAD SADIQ PARRAY	70	7400
16.	MIAN ROUF	72	7800
17.	MIAN MUZAFFAR IQBAL	72	7800
18.	NISAR AHMAD KUCHHAY	81	7600
19.	GHULAM MOHAMMAD WANI	84	7800
20.	JAVID SAMAD	87	7200
21.	SALMAN ASHRAF MATOO	92	7400
22.	WASEEM SHABAN DAR	93	8000
23.	MOHAMMAD ISHAQ SHEIKH	104	8200